

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.114 - CP(IB) 361 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Anushri Paper Pack Pvt Ltd  
V/s  
India Denim Ltd

.....Applicant

.....Respondent

**Order delivered on: 17/05/2023**

**Coram:**

Mr.Shammi Khan, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr.Nitin Mehta, Adv.  
For the Respondent :Ms.Hunaiza H. Qureshi, Adv.

**ORDER**

Learned Proxy Counsel for the corporate debtor appears and seeks time saying that the arguing Counsel is not available today. On the request of the Learned Proxy Counsel, last opportunity is being given. It is made very clear that if on the next date of hearing they do not appear, the matter shall be proceeded ahead.

List for hearing on 05.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**